NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Spanne

C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: ZDSB Support Pvt. Ltd.

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER CP 459/252(1)/NCLT/MB/MAH/2017

For the Company Secretary Ms. Dipti Mehta, authorized to file this Company Petition has sought withdrawal of this Company Petition with liberty, this Company Petition is hereby dismissed as withdrawn with liberty to proceed in accordance with the law.

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR

Member (Judicial)